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SLP(Crl.)No. 3397 OF 2000

ITEM No.28

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3397/2000

(From the judgement and order dated 29/09/1999 in DBCRA 786/98
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

STATE OF RAJASTHAN

Petitioner (s)

VERSUS

CHITTERMAL

Respondent (s)

(With Appln(s). for c/delay in filing and refiling SLP and
exemption from filing O.T.)
(With Office Report)

Date : 09/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Ms. Madhurima Tatia, Adv. for
Mr. Javed Mahmud Rao, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Delay condoned.
Exemption from filing O.T. is allowed.
Leave granted.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Court Master